

HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE- 03/ 2023-24 (PURCHASE CELL)

Sealed quotations are invited from the bona-fide and reputed registered firms/ Suppliers/ authorized dealers (having office and after sales/ service located at Patna) for supply of one (01) Heavy Duty Photocopier Machine to this Hon'ble Court.

Terms and conditions-

1. Heavy Duty Photocopier Machine copying speed should be 55 PPM with features like SPDF, Duplex, Scanner, USB printing, Internet/LAN/ Wi-Fi connectivity etc.
2. Photocopier Machines with latest/updated/advanced technology would be preferred.
3. The registered Firms/ Suppliers/ authorized dealers must have Office/ Branch and after sales/ service located at Patna.
4. The articles should be in original and good condition.
5. The rate quoted in the tender should be inclusive of GST.
6. The Court reserves the right to accept or reject any or all quotations.
7. GST number and PAN should be furnished in the quotation.
8. Defective articles should be replaced immediately by the concerned firm, free of cost.
9. No advance payment shall be made and the firm shall submit its bill in duplicate at the time of supply of article.
10. Payment will be made through CFMS, not in cash.

Each page of bid should be duly signed and stamped by the suppliers. The bid complete in all respect, should be submitted in the Chambers of the undersigned within ten (10) days from the date of publication on official website of Patna High Court, Patna i.e. <https://patnahighcourt.gov.in/notices/tenders>


Officer on Special Duty
Patna High Court, Patna